## Name of Corporate Debtor: JK Surface Coatings Pvt Ltd, Date of commencement of Liquidation: 19-06-2024, Order received: 01-07-2024

List of Secured Financial Creditor(other than financial creditors belonging to any class of creditors)																
ſ			Details of claims received		Details of claims admitted											
- 1	il.n o.	Creditor I	Date of receipt	Amount Claimed	Amount of claims Admitted	Nature of claim	Amount covered by security interest	whether security interest is relenquished (Yes/No)	Details of Security interest	Amount Covered by Guarantee	total	contingent	Amount of any mutual dues that may be set- off	Amount of Claims Not Admitted	Amount of Claims under Verificatio n	Remarks, if any
	1	Union Bank of India	25-07-2024	31,13,63,665	31,13,63,665	Financial Dues	31,13,63,665	Partially (relinquished, except for immovable properties mortgaged with them)	Hypothecation of Book debts + Immovable assets held therewith	0	29.55%	0	0	0	0	Out of the total claim, Union Bank of India has realized ₹13,65,00,000 from the sale of assets (not relinquished) under the SARFAESI Act, 2002
	2	J.C. Flower Asset Reconstructi on Pvt Ltd	06-12.2024	31,70,000	1	Financial Dues	31,70,000	No	Hypothecation of motor vehicles	0	0.00	0.0000	0	31,70,000		
		TOTAL		31,45,33,665	31,13,63,665		31,45,33,665			-	29.55%	-	-	31,70,000	-	